

Form G Published in the Financial Express All India editions - on 13.01.2026:

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FORM G		
INVITATION FOR EXPRESSION OF INTEREST FOR SUBMISSION OF RESOLUTION PLAN FOR M/S. AKR CONSTRUCTION LIMITED ENGAGED IN THE EXECUTION OF CIVIL WORKS LIKE IRRIGATION, CANALS RESERVOIRS & LINING ETC. (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. AKR Construction Limited. CIN: U45200TG2004PLC044320 PAN: AAFCA0649H
2	Address of the registered office	Plot No.8-2-684/13, 1st Floor, Bhavani Nagar Colony Kanakadurga Temple Lane, Road No.12, Banjara Hills Hyderabad- 500034
3	URL of website	No website of the CD
4	Details of place where majority of fixed assets are located	Power Plant location: Jharkhand. Discarded equipment at Nandyal
5	Installed capacity of main products/ services	NA
6	Quantity and value of main products/ services sold in last financial year	FY 2023-24 – 0.71 crs FY 2024-25 – 0.93 crores. FY 2025-26 (up to CIRP restoration date) – Nil
7	Number of employees/ workmen	As on the date of CIRP admission 23.03.2023 - Nil As on the date of date of issue of Form G –Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detailed invitation of Expression of Interest (Process document) can be obtained by sending an email at akr.cirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	available at website of www.ibbi.gov.in or can also be obtained by sending an email at akr.cirp@gmail.com
10	Last date for receipt of expression of interest	28.01.2026 (15 days from the date of issue of Form G)
11	Date of issue of provisional list of prospective resolution applicants	07.02.2026 or within 10 days from the last date of receipt of EoI. (whichever is earlier)
12	Last date for submission of objections to provisional list	12.02.2026 or 5 days from the date of issue of Provisional List of Prospective Resolution Applicants. (whichever is earlier)
13	Date of issue of final list of prospective resolution applicants	22.02.2026 or 10 days from the last date of submission of objections to Provisional List of Prospective Resolution Applicants. (whichever is earlier)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27.02.2026 or 5 days from the date of issue of Final List of Prospective Resolution Applicants. (whichever is earlier)
15	Last date for submission of resolution plans	29.03.2026 or 30 days from the date of issue of information memorandum, evaluation matrix and RFRP to the Prospective Resolution Applicants. (whichever is earlier)
16	Process email id to submit EOI	akr.cirp@gmail.com
17	Details of Corporate Debtors registration status as MSME	UDYAM-TS-02-0033020
Rajesh Chillale, Interim Resolution Professional AKR Construction Limited IBBI/IPA-001/IP-P00699/2017-2018/11226 AFA valid upto 31.12.2026 B-725, Western Plaza, OU Colony, HS Darga, OU Colony, Hyderabad 500008		
Date: 13.01.2026 Place: Hyderabad.		

